

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 49/2007
RT No.17/2016**

Gurlal Singh Grewal & Ors.

...Petitioners

Versus.

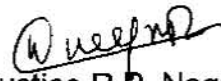
M/s Upper India Steel Manufacturing

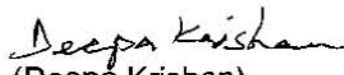
...Respondents

Present: Mr. A.S.Narang and Mr. Ankush Anand, Advocates for petitioners.
Ms. Salina Chalana and Ms. Sukhmani Kang, Advocates
for respondents No. 1 to 12 and 14 to 15 .

Learned counsel for the respondents has filed the written submissions, advance copy of which was given to the counsel for the petitioners. The list of three evaluators has been submitted by the learned counsel for petitioners to which the learned counsel for respondents has no objection for appointment of any of them in case it is required.

Arguments concluded. Reserved.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 09, 2017
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